

an>

Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): Madam, I beg to lay on the Table

- (1) A copy of the Annual Report (Hindi and English versions) of the Defence Institute of Advanced Technology, Pune, for the year 2013-2014, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Defence Institute of Advanced Technology, Pune, for the year 2013-2014.

[Placed in Library, See No. LT 967/16/14]

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam I beg to lay on the Table a copy of the Cigarette and other Tobacco Products (Packaging and Labelling) Amendment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R.727(E) in Gazette of India dated 15th October, 2014 under sub-section (3) of Section 31 of the Cigarette and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply & Distribution) Act, 2003.

[Placed in Library, See No. LT 968/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2013-2014.
- (ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 969/16/14]

- (b) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2013-2014.
- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 970/16/14]

- (c) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2013-2014.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 971/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the

year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2013-2014.

[Placed in Library, See No. LT 972/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2013-2014.

[Placed in Library, See No. LT 973/16/14]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2013-2014.

[Placed in Library, See No. LT 974/16/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mountaineering and Allied Sports, Dirang, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mountaineering and Allied Sports, Dirang, for the year 2013-2014.

[Placed in Library, See No. LT 975/16/14]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Construction Industry Development Council, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 976/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2013-2014.

[Placed in Library, See No. LT 977/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2013-2014.

[Placed in Library, See No. LT 978/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2013-2014.

[Placed in Library, See No. LT 979/16/14]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 980/16/14]

- (b) (i) Review by the Government of the working of the State Trading Corporation Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the State Trading Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 981/16/14]

(5) A copy of the Ammonium Nitrate (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 622(E) in Gazette of India dated 28th August, 2014 under sub-section (8) of Section 18 of the Explosives Act, 1884.

[Placed in Library, See No. LT 982/16/14]

(6) A copy of Notification No. S.O. 2619(E) (Hindi and English versions) published in Gazette of India dated 14th October, 2014, making certain amendments in Notification No. S.O. 1105(E) dated 11th October, 2004 issued under Section 18G of the Industries (Development and Regulation) Act, 1951.

[Placed in Library, See No. LT 983/16/14]

(7) A copy of the Trade Marks (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 555(E) in Gazette of India dated 1st August, 2014 under sub-section (4) of Section 157 of the Trade Marks Act, 1999.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 984/16/14]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals Pharmaceuticals Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year

2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals Pharmaceuticals Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 985/16/14]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2013-2014, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2013-2014.

[Placed in Library, See No. LT 986/16/14]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 987/16/14]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 988/16/14]

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):

Madam, on behalf of Shri Jayant Sinha, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 989/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 990/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bangalore, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bangalore, for the year 2013-2014.

[Placed in Library, See No. LT 991/16/14]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 992/16/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 993/16/14]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Chennai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras School of Economics, Chennai, for the year 2013-2014.

[Placed in Library, See No. LT 994/16/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Pratichi (India) Trust, Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pratichi (India) Trust, Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 995/16/14]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export-Import Bank of India, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 996/16/14]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the IDBI Bank, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the IDBI Bank, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 997/16/14]

(10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders), Kolkata, for the period from 1.4.2014 to 3.6.2014.
- (ii) Liquidator's Report on the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders), Kolkata, for the period from 1.4.2014 to 3.6.2014, alongwith Audited Accounts.

[Placed in Library, See No. LT 998/16/14]

- (b) (i) Review by the Government of the working of the United India Insurance Company Limited, Chennai, for the year 2013-2014.
- (ii) Annual Report of the United India Insurance Company Limited, Chennai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 999/16/14]

- (c) (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2013-2014.
- (ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1000/16/14]

- (d) (i) Review by the Government of the working of the National Insurance Company Limited, Kolkata, for the year 2013-2014.
- (ii) Annual Report of the National Insurance Company Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1001/16/14]

- (e) (i) Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1002/16/14]

- (f) (i) Review by the Government of the working of the General Insurance Corporation of India, Mumbai, for the year 2013-2014.
- (ii) Annual Report of the General Insurance Corporation of India, Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1003/16/14]

(11) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) The Income-tax (7th Amendment) Rules, 2014 published in Notification No. S.O.1902(E) in Gazette of India dated 25th July, 2014, together with an explanatory memorandum.

- (ii) The Income-tax (8th Amendment) Rules, 2014 published in Notification No. S.O.2399(E) in Gazette of India dated 16th September, 2014, together with an explanatory memorandum.
- (iii) The Income-tax (9th Amendment) Rules, 2014 published in Notification No. S.O.2487(E) in Gazette of India dated 24th September, 2014, together with an explanatory memorandum.

[Placed in Library, See No. LT 1004/16/14]

(12) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992.

- (i) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Second Amendment) Regulations, 2014 published in Notification No. LAD-NRO/GN/2014-15/06/1372 in Gazette of India dated 25th August, 2014.
- (ii) The Securities and Exchange Board of India (Research Analysts) Regulations, 2014 published in Notification No. LAD-NRO/GN/2014-15/07/1414 in Gazette of India dated 1st September, 2014.
- (iii) The Securities and Exchange Board of India (Stock Broekers and Sub-Brokers)(Amendment) Regulations, 2014 published in Notification No. LAD-NRO/GN/2014-15/15/1671 in Gazette of India dated 8th October, 2014.

[Placed in Library, See No. LT 1005/16/14]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 1006/16/14]

(14) A copy each of the following Notifications (Hindi and English versions) under sub-Section (3) of Section 15 of the Government Savings Banks Act, 1873:-

- (i) The Post Office Savings Bank General (Amendment) Rules, 2014 published in Notification No. G.S.R.219(E) in Gazette of India dated 28th March, 2014.
- (ii) The Post Office Savings Accounts (Amendment) Rules, 2014 published in Notification No. G.S.R.220(E) in Gazette of India dated 28th March, 2014.
- (iii) The Post Office Recurring Deposit (Amendment) Rules, 2014 published in Notification No. G.S.R.221(E) in Gazette of India dated 28th March, 2014.
- (iv) The Post Office Time Deposit (Amendment) Rules, 2014 published in Notification No. G.S.R.222(E) in Gazette of India dated 28th March, 2014.
- (v) The Post Office Monthly Income Account (Amendment) Rules, 2014 published in Notification No. G.S.R.223(E) in Gazette of India dated 28th March, 2014.
- (vi) The Senior Citizen Savings Scheme (Amendment) Rules, 2014 published in Notification No. G.S.R.224(E) in Gazette of India dated 28th March, 2014.
- (vii) The National Savings Certificates (VIII Issue) (Amendment) Rules, 2014 published in Notification No. G.S.R.226(E) in Gazette of India dated 28th March, 2014.
- (viii) The National Savings Certificates (IX Issue) (Amendment) Rules, 2014 published in Notification No. G.S.R.227(E) in Gazette of India dated 28th March, 2014.
- (ix) The Post Office Time Deposit (Amendment) Rules, 2014 published in Notification No. G.S.R.490(E) in Gazette of India dated 11th July, 2014.
- (x) The Post Office Recurring Deposit (Amendment) Rules, 2014 published in Notification No. G.S.R.491(E) in Gazette of India dated 11th July, 2014.
- (xi) The Senior Citizen Savings Scheme (Amendment) Rules, 2014 published in Notification No. G.S.R.492(E) in Gazette of India dated

11th July, 2014.

- (xii) The Post Office (Monthly Income Account) (Amendment) Rules, 2014 published in Notification No. G.S.R.493(E) in Gazette of India dated 11th July, 2014.
- (xiii) The National Savings Certificates (VIII Issue) (Amendment) Rules, 2014 published in Notification No. G.S.R.494(E) in Gazette of India dated 11th July, 2014.
- (xiv) The National Savings Certificates (IX Issue) (Amendment) Rules, 2014 published in Notification No. G.S.R.495(E) in Gazette of India dated 11th July, 2014.

[Placed in Library, See No. LT 1007/16/14]

(15) A copy of the Kisan Vikas Patra Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 705(E) in Gazette of India dated 1st October, 2014, under sub-section (3) of Section 12 of the Government Savings Certificates Act, 1959.

[Placed in Library, See No. LT 1008/16/14]

(16) A copy of the Public Provident Fund Scheme (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R.225(E) in Gazette of India dated 28th March, 2014 under section 12 of the Public Provident Fund Act, 1968.

[Placed in Library, See No. LT 1009/16/14]

(17) A copy of the Notification No. G.S.R.496(E) (Hindi and English versions) published in Gazette of India dated 11th July, 2014, notifying that the subscriptions made to the Fund on or after the 1st day of April, 2014 and the balances at the credit of the subscriber shall bear interest at the rate of 8.7 per cent second proviso, shall be inserted issued under section 5 of the Public Provident Fund Act, 1968.

[Placed in Library, See No. LT 1010/16/14]

(18) A copy of the Annual Report (Hindi and English versions) on the working and activities of the State Bank of Hyderabad for the year 2013-2014, alongwith Audited Accounts under sub-section (4) of Section 40 of the State Bank of India Act, 1955 as amended by Banking Laws (Amendment) Act, 1985 and sub-section (3) of Section 43 of the State Bank of India (Subsidiary Banks) Act, 1989 as amended by Banking Laws (Amendment) Act, 1985.

[Placed in Library, See No. LT 1011/16/14]

(19) A copy of the Annual Accounts (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2013-2014, together with Audit Report thereon.

[Placed in Library, See No. LT 1012/16/14]

(20) A copy of Notification No. S.O.2806 (Hindi and English versions) published in Gazette of India dated 1st November, 2014, regarding extension of term of Fourteenth Finance Commission upto 31st December, 2014 under Article 280 of the Constitution read with Sections 6 & 8 of the Finance Commission (Miscellaneous Provisions) Act, 1951.

[Placed in Library, See No. LT 1013/16/14]

(21) A copy of the Pension Fund Regulatory and Development Authority (Salary and Allowances Payable to, and other Terms and Conditions of Service of, Chairperson and whole-time Members) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 597(E) in Gazette of India dated 20th August, 2014 under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1015/16/14]

(2) A copy of the Prasar Bharati (Broadcasting Corporation of India), Akashvani, News Reader-cum-Translator (Grade I), (Grade II) and (Grade III) Recruitment Regulations, 2014 (Hindi and English versions) published in Notification No. N-10/16/2013-PPC in Gazette of India dated 8th September, 2014 under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library, See No. LT 1016/16/14]

12.02 hrs

LEAVE OF ABSENCE OF MEMBERS FROM

SITTINGS OF THE HOUSE